

RAJASTHAN HIGH COURT BENCH, JAIPUR.

No./Gen/RHCB/2018/

Dated: 20.2.2018

**ORDER**

The following Grievance Committee has been constituted under Rule 6 of the Rules for Allotment of Lawyers' Chambers of Rajasthan High Court Bench Jaipur, 2014 to consider the objections raised by the Advocates as regards list of 202 eligible Advocates for allotment of chambers in the 'E' Block :-

1. Hon'ble Mr. Justice V. S. Siradhana
2. Sh. G. S. Gill, AAG, Rajasthan, Jaipur
3. President/General Secretary, RHC Bar Association, Jaipur
4. Sh. R. N. Mathur, Sr. Advocate

The Registrar (Admn.) RHCB, Jaipur is the Member Secretary of the Hon'ble Committee

BY ORDER

*G.M.*

REGISTRAR (ADMN)

No.  
Copy to P. S. to Hon'ble Mr. Justice V. S. Siradhana

Dated: 20.2.2018

*G.M.*

REGISTRAR (ADMN)

Dated: 20.2.2018

Copy also forwarded to the following for information and necessary action:-

1. Registrar-cum-Principal Secretary P. S. to Hon'ble the Chief Justice.
2. P.A. Registrar General, Rajasthan High Court, Jodhpur/Jaipur
3. Advocate General, Rajasthan, Jaipur.
4. Sh. G. S. Gill, AAG, Rajasthan, Jaipur.
5. President/General Secretary, RHC Bar Association. Jaipur.
6. Sh. R. N. Mathur, Sr. Advocate, Rajasthan High Court Bench, Jaipur.
7. P.A. to Registrar (Writs). Rajasthan High Court Bench, Jaipur.
8. P.A. to Registrar (Admn.), Rajasthan High Court Bench. Jaipur.
9. Dy. Registrar (Judl.) RHC, Jaipur Bench, Jaipur.
10. Sr. Dy. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
11. Sr. Librarian, RHCB, Jaipur.
12. Court Officer, Rajasthan High Court Bench, Jaipur.

*G.M.* 20.2.18

REGISTRAR (ADMN)